POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF FULFORD (INDIA) LIMITED

Registered Office: Eureka Towers, 8th Floor, Mindspace, Link Road, Malad (West), Mumbai 400 064

This Post Offer Announcement ("Post Offer Announcement") is issued by Ambit Corporate Finance Private Limited as the Manager to the Offer on behalf of Dashtag (hereinafter referred to as the "Acquirer") to the shareholders of Fulford (India) Limited ("FIL" / "Target Company") regarding the Offer. This Post Offer Announcement is in continuation of, and should be read in conjunction with, the Public Announcement published on November 21, 2006, (the "Public Announcement"), the Corrigendum Public Announcement published on January 04, 2007, the Second Corrigendum Public Announcement published on February 07, 2007, and the Letter of Offer dated February 07, 2007. The terms used, but not defined in this Post Offer Announcement, will have the same meaning assigned to them in the other announcements referred above and the Letter of Offer.
The Offer details are as under:

THE OFFER DETAILS ARE AS UNDER:		
1.	Target Company:	Fulford (India) Limited, Eureka Towers, 8th Floor, Mindspace, Link Road, Malad (West), Mumbai 400 064
2.	Acquirer :	Dashtag, Schering-Plough House, Falcon Way, Shire Park. Welwyn Garden City, Hertfordshire AL7 1TW United Kingdom
3.	Manager to the Offer:	Ambit Corporate Finance Private Limited, Ambit RSM House, 449, Senapati Bapat Marg, Lower Parel, Mumbai 400 013
4.	Registrar to the Offer:	Mondkar Computers Private Limited, 21, Shakil Novas, Opp. Satya Sai Baba Temple, Mahakali Caves Road, Andheri (E), Mumbai 400 093
5.	Offer Details :	
	Date of publication of Public Announcement	November 21, 2006, Tuesday
	Date of opening of the Offer	February 12, 2007, Monday
	Date of closure of the Offer	March 03, 2007, Saturday
	Date of dispatch of consideration	March 15, 2007, Thursday

6. Details of the acquisition

S.No.	Item	Proposed in the Offer document		Actuals	
I	Offer Price	Rs. 575 per Share		Rs. 575 per Share	
II	Share holding of Acquirers before Public Announcement & acquisition under Preferential Issue	1,280,000 (40%)		1,280,000 (40%)	
III	Shares acquired by way of Preferential Issue (No. & %)	700,000 (17.95%)		700,000 (17.95%)	
IV	Shares acquired in the Offer (No. & %)	780,000 (20%)		123,087 (3.16%)	
V	Size of the Offer (No. of shares multiplied by Offer Price)	Rs. 448,500,000 (assuming full acceptance)		Rs. 70,775,025	
VI	Shares acquired after the PA but before 7 working days prior to closure date, if any (No. & %)	No shares were acquired except 700,000 shares at Rs 575 per share, pursuant to Preferential Issue, which were allotted on November 27, 2006			
VII	Post Offer shareholding of the Acquirer upon transfer of Shares accepted under Offer (No. & %) (II+III+IV+VI)	2,760,000 (70.77%)		2,103,087(53.93%)	
VIII	Pre & Post Offer share holding of public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		19,20,000 (49.23%)	11,40,000 (29.23%)	19,20,000 (49.23%)	10,16,913 (46.07%)

7. Escrow Account will be released shortly.
8. No interest was required to be paid to the shareholders of the Target Company.
9. There are no pending complaints regarding the Offer as on date.
10. This Post Offer Announcement would be available on SEBI website www.sebi.gov.in

Dashtag, represented by its respective Board of Directors, accepts full responsibility for this Post Offer Announcement and also for fulfilling its obligations as laid down in the SEBI Takeover Code

Issued by the Manager to the Offer	On behalf of
Ambit **Ambit Corporate Finance Private Limited** Ambit RSM House, 449, Senapati Bapat Marg, Lower Parel, Mumbai - 400 013 Tel. No: (022) 39821819; Fax No: (022) 39823020 Email:- fulfordoffer@ambitpte.com Contact Person: Yogesh Chande	Dashtag Schering-Plough House, Falcon Way, Shire Park, Welwyn Garden City, Hertfordshire AL7 1TW United Kingdom

Date : March 26, 2007 **Place :** Mumbai

Size:- 22cm(h) x 16cm(w) = 352sq. cm.